NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/46 & 47/CAA/2017

PETITION NUMBER

: CP/223 & 224/CAA/2017

NAME OF THE TRANSFEROR

: APPOLLO ALCHOBEV LTD

NAME OF THE TRANSFERRE

: EMPEE HOTELS LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

Petitionery
- AR FOR OC

ORDER

Counsel for petitioner present. Representative of the Official Liquidator present and prayed for time to file report. Time is enlarged at request. Put up on 20.12.2017.

S Vijayaraghavan Member (Technical)

-sd -K Anantha Padmanabha Swamy Member (Judicial)

bc